

List of cases in which Electronic Service of process has taken place during the month of June 2022

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL				
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL				
3	SH. PAWAN KR. JAIN, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL				
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				
5	SH. ASHWANI KUMAR SARPAL, DISTRICT JUDGE, COMMERCIAL COURT-05	CENTRAL	NIL				
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL)-06, CENTRAL	CENTRAL	NIL				

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7	SH. DINESH BHATT, DJ (COMMERCIAL COURT)-01	West	NIL					
8	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	CS/COMM/394/2021	SH. VIJAY JAIN VS M/S METRONICS INDIA & ANR	SUDHIR KRISHNA SUDHIR KRISHNA SUKHLIJA	14.09.2021	03.06.2022	
			CS/COMM/539/2019	MUMINOUS POWER TECHNOLOGIES PVT LTD VS M/S RAKESH BATTERY SERVICES	KHAITAN AND KHAITAN	16.11.2019	04.06.2022	
			CS/COMM/429/2020	M/S SEATON ENGINEERS VS M/S S.S.ENTERPIRES	SUMIT GABA	22.12.2020	05.06.2022	
			CS/COMM/368/2021	MADHAV PLYWOOD VS M/S WOODPACKERS AND MOVERS	SUKH DEEP SINGH	21.05.2022	11.06.2022	
			CS/COMM/116/2022	AQUALITE INDUSTRIES PVT LTD VS B.B.FOOTWEAR	ABHISHEK GUPTA	10.02.2022	11.06.2022	
			CS/COMM/118/2022	AQUALITE INDUSTRIES PVT LTD VS PAWAN FOOTWEAR	ABHISHEK GUPTA	10.02.2022	11.06.2022	
			CS/COMM/122/2021	METALORE OVERSEAS PVT LTD VS MAHALAXMI ENTERPRISES	HIMAL AKHATAR	15.02.2021	12.06.2022	

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			CS/COMM/195/2021	VR HYDROCHEM PVT LTD VS MAA CHINTPURNI PAPERS	V.P.SINGH	18.03.2021	12.06.2022
9	<b>MS. SANTOSH SNEHI MANN, DISTRICT JUDGE (COMMERCIAL COURT)-01</b>	NEW DELHI	NIL				
10	<b>SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02</b>	NEW DELHI	CS (COMM.) NO. 370/2022	VINAIK UPMANYU, TRADING AS VINSON ENTERPRISES Vs EATBUD FOOD PVT LTD		21.04.2022	01.06.2022
			MISC. DJ 119 / 2022	FLSMIDTH PRIVATE LIMITED Vs ASHOKA GEARS		15.12.2021	01.06.2022
			MISC. DJ 10 / 2022	JAKSON ENGINEERS LIMITED Vs BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.		27.01.2022	02.06.2022
			CS (COMM.) NO. 314/2022	JAKSON ENGINEERS LIMITED Vs BHASIN INFOTECH AND INFRASTRUCTURE PVT. LTD.		01.04.2022	03.06.2022
			CS (COMM.) NO. 340/2022	NARENDER TUBE HOUSE Vs AGTECH INDUSTRIES PVT LTD		11.04.2022	04.06.2022

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			CS (COMM.) NO. 378/2022	PRAKASH MASALA CO PVT LTD Vs BHARAT FOOD AND BEVERAGES PVT LTD	-	25.04.2022	04.06.2022	of
			CS (COMM.) NO. 377/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs M/S NANAJI NAMKEEN UDYOG PVT LTD AND ORS	-	25.04.2022	04.06.2022	of
			CS (COMM.) NO. 377/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs M/S NANAJI NAMKEEN UDYOG PVT LTD AND ORS	-	25.04.2022	04.06.2022	of
			CS (COMM.) NO. 377/2022	M/S PRAKASH MASALA CO. PVT. LTD. Vs M/S NANAJI NAMKEEN UDYOG PVT LTD AND ORS	-	25.04.2022	04.06.2022	of
			CS (COMM.) NO. 434/2022	HARI BHOOMI COMMUNICATIONS PVT LTD Vs ASCENT MEDIA SOLUTIONS PVT LTD	-	19.05.2022	06.06.2022	of
			CS (COMM.) NO. 497/2022	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs AMIT KUMAR CHHARI	-	30.05.2022	07.06.2022	of
			CS (COMM.) NO. 497/2022	HOUSING DEVELOPEMENT FINANCE CORP LTD Vs AMIT KUMAR CHHARI	-	30.05.2022	07.06.2022	of

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			CS (COMM.) NO. 517/2022	HT MEDIA LTD Vs AH WHEELER AND CO PVT LTD	-	02.06.2022	07.06.2022	
			CS (COMM.) NO. 384/2022	HT MEDIA LTD Vs NAC ADVERTISING INDIA PRIVATE LIMITED	-	28.04.2022	07.06.2022	
			CS (COMM.) NO. 389/2022	DAGA TRADING COMAPNY PRIVATE LIMITED Vs CSM ECOGREENS INFRASTRUCTURES PVT LTD	-	29.04.2022	08.06.2022	
			CS (COMM.) NO. 555/2022	PNB HOUSING FINANCE LTD Vs MS MEENAKSHI SHARMA	-	08.06.2022	09.06.2022	
			CS (COMM.) NO. 556/2022	PNB HOUSING FINANCE LTD Vs MS RUBY KHANNA	-	08.06.2022	09.06.2022	
			CS (COMM.) NO. 508/2022	KASHI RENEWABLES PVT. LTD. Vs TAISUN POWER PRIVATE LIMITED	-	01.06.2022	10.06.2022	
			CS (COMM.) NO. 508/2022	KASHI RENEWABLES PVT. LTD. Vs TAISUN POWER PRIVATE LIMITED	-	01.06.2022	10.06.2022	

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			CS (COMM.) NO. 508/2022	KASHI RENEWABLES PVT. LTD. Vs TAISUN POWER PRIVATE LIMITED		01.06.2022	10.06.2022	
			CS (COMM.) NO. 552/2022	AIWA CONSUMER PRODUCTS LLP THROU AR UMA SHANKAR Vs M/S GRD ELECTRONICS		08.06.2022	10.06.2022	
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.) 431/20	M/S. SUKH SAGAR SILK AND SAREE VS M/S. PARAS FAB	P.K. AGGARWAL	22.12.2020	10.06.2022	
			CS(COMM.) 432/20	M/S. SUKH SAGAR SILK AND SAREE VS M/S. PARAS DRESS MATERIAL	P.K. AGGARWAL	22.12.2020	10.06.2022	

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			CS(COMM.) 269/22	NOXELL CORPORATION AND ANR. VS BENNETT COLEMAN & COMPANY LTD. AND ORS.	S.K. BANSAL	22.04.2022	22.06.2022	
			CS(COMM.) 270/22	NAVIGATORS VISA GLOBAL LOGISTICS LTD. VS RAMA ARTS AND EXPORTS AND ANR.	RISHABH KAUSHIK	22.04.2022	23.06.2022	
			CS(COMM.) 262/22	JUBILANT CONSUMER PVT. LTD. VS MENTOR HOSPITALITY PVT. LTD.	SANJEEV JAIN	22.04.2022	23.06.2022	
			CS(COMM.) 350/21	ICICI BANK LTD. VS YOGESH KUMAR	CHETNA BHALLA	09.10.2021	24.06.2022	
			CS(COMM.) 69/22	ICICI BANK LTD. VS BMH BUILDERS & DEVELOPERS PVT. LTD.	CHETNA BHALLA	19.01.2022	24.06.2022	

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			CS(COMM.) 236/22	M/S. M.L. SHARMA & CO. (CONSTRUCTION) PVT. LTD. VS M/S. HEXAGRAMM INFRASTRUCTURE PVT. LTD.	AMIT SWAMI	16.04.2022	25.06.2022	
			CS(COMM.) 294/22	IFFCO MC CROP SCIENCE PVT. LTD. VS ODHONIC UTPADAN AVAM VIPRAN SAHKARI SAMITI	SHUBHAM SAIGAL	05.05.2022	25.06.2022	
			CS(COMM.) 301/22	IFFCO MC CROP SCIENCE PVT. LTD. VS IFFDC KIRSHAK SEVA KENDRA	SHUBHAM SAIGAL	06.05.2022	25.06.2022	
			OMP(COMM.) 25/22	M/S. HI-TECH PIPES LTD. VS M/S. INDIAN OIL CORPORATION	FAHAD IMTIAZ	07.05.2022	27.06.2022	
			CS(COMM.) 274/22	SBI VS SH. KISHAN SINGH	JAWAHAR CHAND CHAWLA	25.04.2022	27.06.2022	



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			OMP(COMM)34/22	GOLD MAX TRADE NBIZ PVT. LTD. AND ANR. VS J.R. CREATION ADVERTISER PVT. LTD.	BRIJESH OBEROI	08.06.2022	28.06.2022	
			OMP(COMM)4/22	ARSH ASSOCIATES PVT. LTD. VS AHLUWALIA CONTRACTS (I) LTD.	KUMAR BHAWANI SHANKER	14.01.2022	28.06.2022	
			CS(COMM.)284/22	M/S. TOTAL SOURCING SOLUTIONS VS M/S. INDOSPIRIT DISTRIBUTION LTD. AND ORS.	SANTOSH KUMAR GUPTA	29.04.2022	28.06.2022	
			CS(COMM.)151/22	CANARA BANK VS KUMAR GYANDEO AND ANR.	ANSHUMAN SRIVASTAVA	25.02.2022	29.06.2022	
			CS(COMM.)152/22	CANARA BANK VS HARBHAJAN SINGH	ANSHUMAN SRIVASTAVA	25.02.2022	29.06.2022	

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			CS(COMM.) 347/22	RAJAT GUPTA VS MAHARAJ SINGH	MUDITA SHARDA	30.05.2022	29.06.2022	
			CS(COMM.) 244/22	VISAGE BEAUTY AND HEALTH CARE PVT. LTD. VS M/S. V3F BEAUTY (INDIA) AND ORS.	VAIBHAV VUTTS	18.04.2022	29.06.2022	
14	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)-01	SOUTH-EAST	NIL					
15	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH-EAST	NIL					
16	SH. SANJAY SHARMA-I	EAST	NIL					

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17	MS. BARKHA GUPTA, JUDGE, (COMMERCIAL COURT)	NORTH-DISTRICT EAST		NIL				
18	MS. NIVEDITA ANIL SHARMA	Shahdara		NIL				
19	MS. SUKHVINDER KAUR	Shahdara		NIL				
20	SH. GURDEEP SINGH, JUDGE (COMMERCIAL)	North-West		NIL				
21	SH. VIRENDER BHATT, JUDGE (COMMERCIAL COURT)	North		NIL				
22	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST		NIL				
<b>Total</b>								<b>47</b>